

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 229 OF 2017

Dated : 16th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Wellknown Polyester Ltd. ...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M. K. Pandey
Mr. Sanghmitra Nanda
Mr. Ankit Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Ms. Swapna Seshadri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **16.12.2019**.

**(S.D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**